

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/3852/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the th 25 April, 2024.

Sub: **Special leave.**

Ref:- Your letter No. DJHj/24/973 dtd. 22.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special leave on 26.04.2024, along with station leave permission, from the evening of 25.04.2024 till the morning of 29.04.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/3853/A, dated , 25-04-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)